

Dr. P. S. Deshmukh: I am afraid, I have not got detailed information here.

Dr. Suresh Chandra: May I know the name of the country to which we export the largest quantity of tobacco?

Dr. P. S. Deshmukh: I have not got the information.

Shri B. S. Murthy: May I know the total annual output of Nicotine Sulphate?

Dr. P. S. Deshmukh: I must ask for notice.

Shri R. K. Chaudhury: Is it the policy of the Government to increase the production as well as the consumption of tobacco in India?

Dr. P. S. Deshmukh: Production we want to increase; consumption is not our job.

Dr. Suresh Chandra: May I know the reason for the appointment of a Tobacco Sales Officer only in London?

Dr. P. S. Deshmukh: I have not got the information about the marketing of tobacco here.

Shri S. C. Samanta: May I know from the hon. Minister whether it is a fact that the tobacco research station was to be established in a village in Jalpaiguri District, but recently it has been changed to a town and may I know the reason?

Dr. P. S. Deshmukh: I am afraid I must ask for notice of this question.

Shri Syamnandan Sahaya: Will the Government be pleased to state if it is a fact that the sale of tobacco this year has gone down abnormally and consequently the prices also have gone down abnormally?

Dr. P. S. Deshmukh: That has happened to more than one commodity, Sir.

Shri Matthen: May I know if any attempt has been made to improve the quality of tobacco grown in Coimbatore?

Dr. P. S. Deshmukh: Yes, Sir. It is the function of the Tobacco Committee to increase not only the yield but also the quality.

MEMORANDUM BY LABOUR LEADERS OF
HYDERABAD

*595. **Shri Gidwani:** (a) Will the Minister of Labour be pleased to state whether Government have considered the demands made in the memorandum submitted to the Labour Minister by the Labour Leaders of Hyderabad when he visited that place in regard to appointment of the Mining Board,

Rehabilitation of workers, disable, on account of accidents and extra payment of the wages to workers wherever Coal Industry was declared a Public Utility concern?

(b) If so, what steps have Government taken in the matter?

The Minister of Labour (Shri V. V. Giri): (a) and (b). A statement is placed on the Table of the House indicating the position as regards the points raised in the memorandum. [See Appendix IV, annexure No. 34.]

NATIONAL CO-ORDINATION COMMITTEE
FOR HEALTH PROGRAMMES

*598. **Shri S. N. Das:** (a) Will the Minister of Health be pleased to state what are the important suggestions and recommendations of the National Co-ordination Committee for Health Programmes so far made to the Government of India?

(b) Which of these recommendations have been accepted and given effect to?

The Deputy Minister of Health (Shrimati Chandrasekhar): (a) and (b). The National Coordination Committee for Health Programmes has so far made only one recommendation, namely, that the Central Government (Ministry of Health) should undertake a national malaria control programme. This recommendation has been accepted by Government.

Shri S. N. Das: May I know whether the activities of the various State Governments regarding the National Health programme are covered by this Committee?

The Minister of Health (Rajkumari Amrit Kaur): No, Sir. The States are autonomous in the matter of Health. Of course, we have a Central Council of Health whereby we try to coordinate activities. But, this Committee has nothing to do with State activities.

Dr. Suresh Chandra: May I know how far the health of the country has improved after this Health Programme?

Rajkumari Amrit Kaur: I may say that Health activities in all the States have increased greatly. Expectation of life has gone up. With this country-wide Malaria control programme also, we expect very good results.

Dr. M. M. Das: May I know whether the Family Planning programme of the Government of India has been considered by this Committee and whether any recommendation has been made by the Committee?

Rajkumari Amrit Kaur: No particular scheme of family planning has been considered by this Committee, because the Government of India has already taken action thereon.

Mr. Deputy-Speaker: Next question.

SUGAR

***600. Shri Gidwani:** (a) Will the Minister of Food and Agriculture be pleased to state whether it is a fact that Government have received complaints that sugar dealers were not able to obtain sugar from mills or their selling agents on the basis of the reduced ex-factory controlled price?

(b) If so, what action have Government taken in the matter?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Yes

(b) Specific complaints were received against four sugar factories. Their explanations have been asked for and on receiving them they will be examined and suitable action taken.

In some other cases the complaints made were only of a general nature i.e. that sugar was not available at controlled rates. The required quantities of sugar were released to the parties concerned at controlled rates from specified mills, subject of course to the availability of stocks.

Shri Gidwani: What will be the nature of the action that the Government contemplate to take?

Dr. P. S. Deshmukh: I could not indicate it now without knowing their explanation.

GOVERNMENT SAW MILLS, CHATHAM

***603. Shri S. C. Samanta:** (a) Will the Minister of Food and Agriculture be pleased to state the quantities of timber sawn at the Government Saw Mills, Chatham, Andaman Islands every year since 1947?

(b) How much of this has been consumed (i) in the islands and (ii) in India, and how much has been exported to other countries?

(c) Have the requirements of mills for seasoning and treatment of timbers on scientific and modern lines been met?

(d) What is the approximate loss due to want of such facilities in the mills?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) to (d). The information is being collected and will be placed on the Table of the House in due course.

EMPLOYMENT STATISTICS

***604. Dr. Amin:** (a) Will the Minister of Labour be pleased to state whether Government have got any machinery by which they can maintain and publish detailed statistics of the total number of employed, unemployed and partially employed persons in our country?

(b) If the answer to part (a) above be in the affirmative, do Government propose to publish such statistics periodically?

The Minister of Labour (Shri V. V. Giri): (a) Statistics of employment in certain sectors, e.g. factories, mines, etc. are regularly collected and are available. The Employment Exchanges provide information regarding persons seeking employment. No machinery has, however, been developed so far to measure, in detail, employment and unemployment in every sector of the country's economy.

(b) Available statistics are published periodically.

Shri B. S. Murthy: May I know whether there are any statistics available about agricultural labour?

Shri V. V. Giri: No.

Shri B. S. Murthy: May I know whether any attempt is being made either country-wise or province-wise to collect these statistics?

Shri V. V. Giri: Yes, Sir. Discussions are now taking place with the Central Statistical Organisation on the subject of how best statistics of employment and unemployment can be collected on a national scale and at regular intervals.

Shri Raghuramaiah: May I know whether it will include also partial employment and partial unemployment?

Shri V. V. Giri: I suppose so.

Dr. Amin: Are there any statistics available for workers employed in Government service either in the Centre or in the States?

Shri V. V. Giri: I should require notice.